

(c) whether RBI has also demanded to amend section 5 of the Banking Regulation Act, 1934 to give it more powers to determine securities which do not form part of SLR; and

(d) if so, the details thereof and the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) No, Sir.

(b) Does not arise.

(c) Reserve Bank of India have made such a proposal.

(d) The matter is under consideration.

Treatment in AIIMS by Employees of Mahanadi Coalfields Ltd.

2224. SHRI BHARTRAHARI MAHTAB : Will the Minister of COAL be pleased to state :

(a) whether the officers and employees of Mahanadi Coalfield Ltd. have been permitted to get treatment in All India Institute of Medical Sciences, Delhi;

(b) if so, the extent to which these rules are complied with;

(c) whether many officers are getting full reimbursement after getting treatment in other costly hospitals instead of AIIMS;

(d) if so, the details thereof; and

(e) the reaction of the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI DILIP RAY) : (a) Yes, Sir.

(b) The complicated specialised and super specialised cases for both executives and non-executives are referred to the All India Institute of Medical Sciences (AIIMS), New Delhi for further investigation and treatment. The claims/bills of the institute are reimbursed as per the Rules.

(c) to (e) Only some complicated specialised and selective super specialised cases of executives and non-executives are referred to Private Hospitals empanelled by CIL/MCL for investigation and treatment as per the nature of the case. The reimbursed claims are accepted as per the rules and package charges approved by the company.

Promotion of Handicrafts in U.P.

2225. SHRI ASHOK PRADHAN : Will the Minister of TEXTILES be pleased to state :

(a) the number of proposals received from the Government of Uttar Pradesh for promotion of handicrafts during the last three years, year-wise;

(b) the number of proposals out of them pending or under consideration, as on date;

(c) whether the Government have prepared any schemes for promotion of Handicrafts in the State;

(d) if so, the details thereof; and

(e) the amount spent on the promotion of handicrafts in U.P. during the last three years and the current year, till date?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA) : (a) and (b) Some proposal have been received from the Uttar Pradesh Export Corporation Ltd. and Uttar Pradesh Trade Promotion Authority for promotion of handicrafts in the State of Uttar Pradesh. The number of proposal received during the last three years and number proposals pending out of them is as under :

1995-96		1996-97		1997-98	
No. of proposalw	Pending	No. of porposals	Pending	No. of proposals	Pending
12	Nil	17	Nil	12	2

(c) and (d) The scheme prepared for promotion of handicrafts in the country including in the State of Uttar Pradesh include : training; design development; setting up of crafts development centres; opening of new emporia and renovation/expansion of new existing emporia; exhibition and publicity etc.

(e) A sum of Rs. 12.35 crores has been sanctioned for promotion of handicrafts in Uttar Pradesh during the last three years and the current year till November, 1998.

[Translation]

Filling up Reserved Posts of OBCs in Nationalised Banks

2226. SHRI MOHAMMAD ALI ASHRAF FATMI : Will the Minister of FINANCE be pleased to state :

(a) whether the Government have issued guidelines to nationalised banks to fill up the post reserved for Other Backward Classes (OBCs);

(b) if so, the number of persons of OBCs recruited in these banks upto April 30, 1998; and

(c) the time by which the backlog of reserved posts for Other Backward Classes is likely to be filled up?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) to (c) The reservation for Other Backward Classes in direct recruitment have been introduced in the public sector banks from 8th September, 1993. As per